

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Date 21/01/2011

Appeal No. E/1905/2009 – SM [BR]

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S POLYPLASTICS,
O-15, INDUSTRIAL AREA, YAMUNA NAGAR
(HARYANA)
M/S POLYPLASTICS,

Appellant
Vs
Respondent

C.C.E. PANCHKULA

I am directed to transmit herewith a certified copy of Final order No. 58 / 2011- SM[BR] dated 13.1.2011
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent
C.C.E. PANCHKULA
SCO NO. 407 AND 408, SECTOR 8,
PANCHKULA (HARYANA) 134119.
2. Adv. / Consult
MR.R. SANTHANAM
C-3/210, JANAK PURI, NEW DELHI
- 110 058.
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
10. Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15
11. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070
13. Office Copy
14. Guard file


Assistant Registrar
(SM Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066.
Principal Bench, New Delhi**

**COURT NO. III
Excise Appeal No. 1905 of 2009 (SM)**

[Arising out of the Order-in-Appeal No. 71/ANS/PCK/2009 dated 13/03/2009 passed by The Commissioner of Central Excise (Appeals), Delhi – III, Gurgaon.]

For Approval and signature :

Hon'ble Shri Rakesh Kumar, Member (Technical)

1. Whether Press Reporters may be allowed to see :
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982?
2. Whether it would be released under Rule 27 of :
the CESTAT (Procedure) Rules, 1982 for
publication in any authoritative report or not?
3. Whether their Lordships wish to see the fair :
copy of the order?
4. Whether order is to be circulated to the :
Department Authorities?

M/s Polyplastics

Appellant

Versus

CCE, Panchkula

Respondent

Appearance

None – for the appellant.

Shri R.K. Gupta, Authorized Representative (SDR) – for the respondent.

CORAM : Hon'ble Shri Rakesh Kumar, Member (Technical)

DATE OF HEARING : 13/01/2011.

final Order No. 58/2011 SM (Bo) Dated : _____

Per. Rakesh Kumar :-

When this matter was called none representing the appellant appeared for hearing. I find that the notice of hearing has been sent well in advance and the same has been acknowledged. There is no communication from the appellant or their counsel seeking adjournment. In view of this, the appeal is dismissed for non-prosecution as the appellant do not appear to be interested in pursuing the same.

(Dictated and pronounced in open court.)

(Rakesh Kumar)
Member (Technical)

PK